## LOK SABHA UNSTARRED QUESTION NO. 1421 TO BE ANSWERED ON 09.12.2025

## JUTE PACKAGING MATERIAL

## 1421. SHRI PARTHA BHOWMICK: SMT. SAJDA AHMED:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government has fully implemented the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987 mandating 100% use of jute bags for foodgrains and 20% for sugar;
- (b) whether the Government has conducted any audit or review to ensure strict compliance by foodgrain and sugar industries and if so, details thereof; and
- (c) whether the Government proposes to establish a central monitoring and accountability mechanism from procurement agencies, and State Governments to ensure enforcement of the JPM Act and safeguard employment in the jute sector and if so, the details thereof?

## उत्तर ANSWER वस्त्र राज्य मंत्री (**श्री पबित्र मार्घेरिटा**) THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

- (a): The Government has enacted Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987 to specify the commodities and the extent to which they are mandatorily required to be packed in Jute packaging material. The Government has decided to mandate jute packaging for 100% food grains and 20% sugar in jute bags for 2024-25 season.
- **(b) & (c):** To ensure compliance the provisions under the mandatory packaging of Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987, the Government undertakes suitable actions from time to time including inspection, search, seizure, etc. On 16<sup>th</sup> June, 2015, the Government has issued an Order to delegate powers such as, powers to call for information and samples, powers to enter and inspect and powers to search and seize under Sections 6, 7 and 8 of Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987, to various authorities of Centre and States.

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